## Declaration or Assets and Liabilities

Year 2023

अने वाक्तिव व्यागा न JAINAM PARNEEN sofi/daughter/wife of MD-SHAFIBLUE aged 25 Years, belonging to BIHAR VIDHAN SABHA service and presently working as DRDER PAPER DISTRIBUTAR given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\*:

## Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| L     | Sl. Description Self No. (i) Cash |   | Spouse name (s) MD-SHAFIAU  | Dependant-1      | Dependant-2 | Dependant-3 |     |
|-------|-----------------------------------|---|-----------------------------|------------------|-------------|-------------|-----|
|       |                                   |   | 2,000                       | 8,000%           | Nil         | Nil         | Nil |
|       |                                   | Deposits Banks, Financi Institutions An Non-Banking Financial Companies | in all d SBI-90,000%,       | HDFC-<br>29 000% | Nil         | Nil         | Nil |
|       | 8                                 | Bonds,<br>Debentures and<br>shares in<br>Companies                      | Nil .                       | Nil              | Nil         | Nil         | Nil |
| (iv   | in P                              | Other financial nstitutions, NSS, Postal Savings, LIC Policies, etc     | AU!                         | Nil              | Nil         | N:1         | Nil |
| (v)   | (0                                | Motor Vehicles<br>details of make,<br>c.)                               | Nil                         | CD 110           | Nil         | Nil         | Nil |
| (vi)  | de                                | wellery (give<br>tails of weight<br>d value)                            | Gold - 40gm<br>Silver 100gm | Gold-10gm        | Nil         | Nil         | Nil |
| (vii) |                                   | h as values of ms / interests   | Nil                         | Nil              | Nil         | Nil         | N:) |

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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## B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

|       | 0.   | Self | Spouse nam | ne (s) | Dependant-1 | Dependant-2 | Dependant-3 |
|-------|--|------|------------|--------|-------------|-------------|-------------|
| (i    | Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value  | Nil  | Nil        |        | Nil         | VI          | Nil         |
| (ii)  | Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value                                    | Nil  | Nil        |        | Nil         | Nil.        | Nil         |
| (iii) | Buildings (Commercial<br>and residential)<br>- Location (s)<br>- Survey number(s)<br>- Extent (Total<br>measurement)<br>- Current market value | Nil  | Nil        |        | Nil         | Nil         | Nil         |
|       | Houses / Apartments, etc Location (s) - Survey number(s) - Extent (Total measurement) - Current market value                                   | Nil  | Nil        | .   1  | Nil         | Nil         | Nil         |
|       | Other (such as interest in property)   | Nil. | Nil        | . \    | 1:1         | Nil         | Nil         |

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

| SI.<br>No. | Description   | Name & address of Bank /<br>Financial Institutions(s) /<br>Department (s) | Amount outstanding as |
|------------|---|---|-----------------------|
| (a)        | (i) Loans from Banks  | SBI   | 600 000/              |
|            | (ii) Loans from financial institutions  | MI  |                       |
|            | (iii) Government Dues:  (a) dues to departments dealing with government accommodation | Nil   |                       |
|            | (b) dues to departments dealing with supply of water                                  | Ni  |                       |
|            | (c) dues to departments dealing with supply of electricity                            | Nil   |                       |

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|     | (d) dues to departments dealing with telephones   | Nil                |  |  |
|-----|---|--------------------|--|--|
|     | (e) dues to departments dealing with governments transport (including aircraft and helicopters)   | Nil                |  |  |
| (b) | (f) Other dues, if any  | Nil                |  |  |
|     | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | PAN NO- FKMPP6501C |  |  |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]   | Nil                |  |  |
|     | (iii) Sales Tax [ Only in case of proprietary business]   | Nil                |  |  |
|     | (iv) Property Tax   | Nil                |  |  |

| C Personal Detail    |          |  |
|----------------------|----------|--|
| GPF/CPF/PRAN No.     | :-       | 110115365406   |
| Gender .             | :-       | (M/F)  |
| Date of Birth        | ;-       | 1002138 (DD/MM/YYYY)   |
| Class/Group          | :-       | (A/B/C)  |
| Cadre                | :-       | BIHAR VIDHAN SABHA   |
|                      |          | (Full Name e.g. B.A.S Bihar Administrative Service, B.S.S.:- Bihar Secretariat Service etc.) |
| Home District        | :-       | PATNA  |
| I hereby declare the | t the al | and details and the second   |

details are true to the best of my knowledge and belief.

Signature: 1997

Name of Employee: JAINAM PARVEEN

ODER PAPER DISTRIBUTAR BIHAR NIDHAN SABHA. Designation:

Department:

Note:

Date:

Place: PATNA

09/02/2023

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.